CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. No.210 OF 2003 IN O.A. No.3384 OF 2001

New Delhi, this the 24th day of June, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J) HON'BLE SHRI R.K. UPADHYAYA, MEMBER (A)

J.K. Bagri S/o Late Dharam Singh R/o A-121, Vijay Park, Naya Bazar, Najafgarh, New Delhi-110043.

....Applicant

(By Advocate : Shri A.K. Trivedi)

Versus

Shri B.B. Mishra
Director General
Central Industrial Secruity Force,
Block No.13, CGO Complex,
Lodhi Road, New Delhi-3.

....Respondents

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

Heard Shri A.K. Trivedi, learned counsel for petitioner.

- 2. Having considered the facts and order of the Tribunal dated 4.2.2003 in OA 3384/2001, we are of the view that this CP is some-what pre-mature. As no time has been prescribed in the aforesaid order of the Tribunal, the petitioner is given liberty to re-file the same, if circumstances so warrant, after the lapse of a reasonable time.
- 3. In the above circumstances, CP 210 of 2003 is disposed of as above.

(R.K. UPADHYAYA) MEMBER (A) (SMT. LAKSHMI SWAMINATHAN) VICE CHAIRMAN (J)